

8



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/404/ (IB)/2017  
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD  
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	G. VENKATESWARAN	Counsel for Respondent By B. RAJU RAJA	
2.	R. VIDHYASANKAR R. ASHOK KUMAR	Counsel for Petitioners	

**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions in relation to the settlement talks. Time is enlarged at request. Put up on 09.03.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)